

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

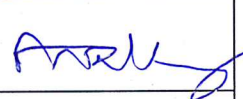
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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL

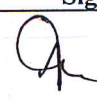
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2019 AT 10.30 AM

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | IA No. 548/2018 in<br>CP No.81/241/HDB/2018 |
| NAME OF THE COMPANY              | Kaveri Seed Company Ltd                     |
| NAME OF THE PETITIONER(S)        | Venkateswara Rao Narisingu & another        |
| NAME OF THE RESPONDENT(S)        | Kaveri Seed Company Ltd & 03 Others         |
| UNDER SECTION                    | 241   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| A Nagaraj Kumar        | Adv         | 9963033314             |  |
|                        |             |                        |   |

**Counsel for Respondent(s):**

| Name of the Counsel(s)  | Designation | E-mail & Telephone No. | Signature   |
|-------------------------|-------------|------------------------|---|
| Sri Bheem               | Adv         | 998178522              |  |
| A-Sandhya Rao<br>Lokesh | Res         |                        |   |

**ORDER**

IA No.548/2019, is taken up today. It is listed along with main petition.

Both sides are present.

It is made clear to the both sides that this Tribunal will hear IA as well main petition together.

At the request of the both sides list the matter on 19.09.2019. Liberty is also given to the petitioner to furnish the list of papers required by the respondent company.



Member (T)

Pavani



Member (J)